

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 1663/2016

UNION OF INDIA & ORS.

Appellant(s)

VERSUS

D.G.O.F. EMPLOYEES ASSOCIATION & ANR.

Respondent(s)

([HEARD BY : HON'BLE A.S.BOPANNA AND HON'BLE PAMIDIGHANTAM SRI NARASIMHA, JJ.])

Date : 09-11-2023 This appeal was called on for pronouncement of judgment today.

For Appellant(s) Mr. R. Bala, Sr. Adv.
Mr. Arvind Kumar Sharma, AOR
Mr. Rajesh Ranjan, Adv.
Mr. Madhav Sinhal, Adv.
Mr. Shantanu Sharma, Adv.
Mr. Navanjay Mahapatra, Adv.

Dr. N. Visakamurthy, AOR

For Respondent(s) Ms. Kiran Suri, Sr. Adv.
Mr. S.j. Amith, Adv.
Ms. Vidushi Garg, Adv.
Ms. Aishwarya Kumar, Adv.
Dr. (Mrs.) Vipin Gupta, AOR

Hon'ble Mr. Justice A.S.Bopanna pronounced the reportable judgment comprising His Lordship and Hon'ble Mr.Justice Pamidighantam Sri Narasimha.

The appeal being devoid of merits, stands dismissed in terms of signed reportable judgment.

Pending application(s) shall stand disposed of.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR

(Signed reportable judgment is placed on the file)